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OFFICE ORDER NO. 23 OF 2016

In order to rationalise the allotment of patent application to examiners for examination, an auto -allotment sytem is being implemented from 01/04/2016. The First Statement of objection (FERs) shall henceforth be issued by respective Controllers electronically and shall be sent to the agents/applicant through e-mails ONLY. The first examination report shall also be available on official website in InPASS. The response to First Statement of objections (FERs) shall invariably be sent to the original jurisdiction to which the application belongs through front office counter or shall be filed through comprehensive e-filing system.

The applicants are further requested to ensure their e-mail addresses are updated in the records of Patent Office.

(O. P. Gupta)

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